

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 466/2001

(7)

New Delhi, this the 21st day of December, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Mr. M.S.Mohd. Ibrahim
(Retd. Sr.DEN/SC Railway)
S/o Mr. M.Shaik Ismail
R/o C.4E, 179, Pocket 11
Janakpuri, New Delhi - 110 058.

...Applicant.

(By Advocate Shri M.L.Chawla)

V E R S U S

1. Chairman-cum-Secretary
to the Govt. of India
Railway Board, Ministry of Railway
Rail Bhawan.
2. General Manager
South Central Railway
Secunderabad - 500071.

...Respondents

(None present)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Shri M.L.Chawla, learned counsel for the applicant submits that he wishes to withdraw the OA as the applicant has got the relief, sought for in the application.

2. Noting the above submissions, OA 466/2001 is dismissed as withdrawn.

(GOVINDAN S.TAMPI)
ADMINISTRATIVE MEMBER

Lakshmi
(SMT. LAKSHMI SWAMINATHAN)
VICE-CHAIRMAN (JUDICIAL)

/vks/